

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No.8
TA (IBC)- 16(PB)/2024

IN THE MATTER OF:

State Bank Of India

.... Petitioner/Applicant

v.

Naresh Kumar Chaudhary

.... Respondent

Order Under Rule 16(d) NCLT , 2016

Order delivered on 10.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Asav Rajan, Adv. (Appearance not marked)

For the Respondent :

ORDER

Ld. Counsel Mr. Asav Rajan appeared through VC on behalf of Applicant.

At request, list the matter for a physical hearing **on 07.06.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT